NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI





ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/34/2016

NAME OF THE PETITIONER(S)

: Sunil Shastri and 16 Others

NAME OF THE RESPONDENT(S)

: Innvol Medical India Ltd and 7 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. RAVIRDOGADISTON

PETIDONER

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2. R. SANKARANARAYANAN (SENIOR COUNSEL)

SANTAL PRIVA

FISHARTHI PRIYA
(WONSHI FUK RHERT)

Respondent-2

counsel for \$4 er

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<u>ORDER</u>

Counsel for petitioner present. Counsels representing R2 and R4 & R7 are present. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 19.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)